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Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade
(DES-III Section)

Public Notice No. 40 (RE: 2013)/2009-2014

New Delhi, Dated 2nd December, 2013

In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and paragraph 1.1 of Handbook of Procedure (Vol. I) the Directorate General of Foreign Trade hereby notifies modification of SION A-2439, in respect of the export product **3-Cyanopyridine**, as under:

3-Cyanopyridine	1 kg	Either		Beta Picoline	1.05 kg
		Or	a)	Denatured Ethyl Alcohol	2.373 kg
			b)	Methyl Alcohol	1.405 kg
			c)	Alumino Silicate Catalyst	0.023 kg

2. Effect of the Public Notice:-

Under SION A-2439, quantity of import item Beta Picoline has been reduced from 1.21 Kg to 1.05 Kg for every Kg of export product.

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